

इच्छुक मछुआरों के लिए उपयुक्त प्रशिक्षण की व्यवस्था भी करती हैं।

(ग) विगत तीन वर्षों में राज्य में मत्स्यपालक विकास एजेंसियाँ कार्यक्रम के तहत 18,781 हेक्टेयर ताजे पानी के जलाशय एवं तालाब क्षेत्र खाराजल मत्स्यपालक विकास एजेंसी कार्यक्रम के तहत 27 हेक्टेयर खारे पानी का क्षेत्र मत्स्यपालन के अन्तर्गत लाया गया है।

Incentives and Assistance to Farmers of Madhya Pradesh

2451. SHRI SURESH PACHOURI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government proposes to initiate any scheme in Madhya Pradesh to give incentives and assistance to the farmers for cash crops and horticulture products ;

(b) is so, what are the details thereof ; and

(c) the number of farmers who are likely to be benefitted under the said scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPA-LLY RAMACHANDRAN) :

(a) No, Sir.

(b) and (c) Do not arise.

Supply of Spurious/Sub-Standard Fertilizers and Pesticides in Punjab

2452. SHRI VIRENDRA KA-TARIA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether spurious/sub-standard fertilizers and pesticides are being sold at various places in Punjab;

(b) whether it is a fact that laboratory results of such analyzer are delayed and changed due to corrupt practices ;

(c) what steps Government proposed to take for on the spot testing of the samples of such fertilizers/ pesticides to avoid cheating to the farmers ; and

(d) what stringent measures in addition to the present one Government propose to take to curb this menace ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPA-LLY RAMACHANDRAN) :

(a) The Government makes arrangements for distribution of standard. fertilizers pesticides by enforcing provisions of the Fertilizer Control Order, 1985 and Insecticides Act, 1968. Whenever sub-standard spurious fertilizers/pesticides are detected, appropriate punitive action is pursued.

(b) No Sir.

(c) and (d) On the spot testing of pesticides is not found to be feasible. A quick testing kit has been developed for preliminary on-the-spot' assessment of fertilizer quality This is followed by detailed chemical analysis in cases where prosecution is to be launched. The Fertilizer Control Order, 1985 and Insecticides Act, 1968 are amended from time to time to improve efficacy of enforcement. State Governments are empowered through duly notified personnel to enforce Control Order/Act. Adequate training is being imparted to Enforcement Officers in this regard.

Rainfall in Tamil Nadu

2453. SHRI PASUMPON TH A. KIRUTTINAN: Will the Minister of AGRICULTURE be pleased to state:

(a) the average rain fall in drought prone areas of the country upto 15 h July, 1992;

(b) whether is is a fact that the rain fall during the current year especially in Tamil Nadu has not